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SI- No. Name & Designation	Date of posting in Delhi
31 Shri D. K. Datta, Director	19 Nov., 1979
32 Shri D. L. Gosain, Joint Director	7 Dec., 1979
33 Shri Anjan Kar, Joint Director.	17 Dec., 1979
34 Shri C. K. Bakhru, Deputy Director	28 April, 1980
35 Shri B. C. Kapur, Director	28 March, 1980
36 Shri G. Raman, Director	2 June, 1980
37 Shri N. Sankar, Director.	3 July, 1980
38 Shri N. S. Vijayaraghavan, Director	10 Nov., 1980
39 Shri Y. S. Arya, Joint Director.	18 Dec., 1980
40 Shri T. M. Majumdar, Joint Director	29 Dec., 1980
Transfer policy of the F. C. I.	

[RAJYA SABHA]

1115. SHRI A. NALLASIVAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

Written answers to

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(a) whether it is a fact that the Food Corporation of India Employees Union Madras has been urging for a discussion with the FCI management on some points arising out of the implementation of the transfer policy in the Southern Zone;

(b) whether their request for a meeting was conceded;

(c) if so, the outcome of the said meeting;

(d) whether the meeting was attended by the representative of the FCI southern zone management;

(e) if not, the reasons thereof; and

(f) whether proper meeting is being arranged to discuss the said transfer policy; if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI RAO BIRENDRA SINGH): (a) Yes, Sir.

(b) Yes, Sir. Food Corporation of India (FCI) has reported that a meeting was convened on 9-11-1990 at FCI Headquarters, Zonal Manager (South) also convened a meeting with representatives of the Union on 8th & 9th February, 1991 at Madras. (c) During discussions, ZM (South) assured representatives of FCI Employees Union, South Zone of redressal of the grievances, particularly the anomalies in transfers that have arisen on account of computerisation.

Starred and Unstarred

Ouestions

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(d) Yes, Sir.

(e) Does not arise.

(f) FC has reported that further discussions with the Union will be held as and when necessary.

Demands of the employees of Avadi Car Shed

1116. SHRI A. NALLASIVAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a Memorandum dated the 17th January, 1991, has been received by the Divisional Railway Manager, Southern Railway, Madras from Dakshin Railway Employees' Union Madras regarding the demands of employees of Avadi Car Shed;

(b) if so, what ar etheie grievances; and

(c) the steps taken by the Railway Administration to settle them?